

FORM CE CCE-01

[See Rule 6(2)]

Certificate of Chartered Engineer

1. Details of the Manufacturer

1. Central Excise Registration No.	_____
2. Legal Name	_____
3. Trade Name	_____
4. Address of Factory	_____

2. Details of Machines Examined

(To be filled by the Chartered Engineer after physical verification of the machines installed at the factory premises)

Sl . N o.	Ma ke / Mo del	Name of Manufact urer		Mach ine No. (Serial No.)	Mach ine Reg. No. (If already assigned by System)	No. of Trac ks	Gear Box Ratio of the Mach ine	Revolut ion Per Minute of main motor	Num ber of Funn els	Packi ng Capaci ty of each Track or funnel (pouches per minute)	Total Packin g Capacit y of the Machin e (Maxim um Rated Speed) (pouches per minute)	Rema rks
(1)	(2)	(3)		(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1												
2												
3												

3. Certification

I hereby certify that:

1. I have personally examined the _____ (number) machines listed in the table above at the factory premises of the _____ on _____ (Date of Inspection).
2. The details furnished in the table above, specifically the Maximum Rated Speed (Column 11) is true and correct to the best of my knowledge and belief based on the technical specifications and physical verification of the machines.
3. I have verified that the machines are not capable of the production speeds more than that declared herein.
4. Nothing has been concealed or misrepresented regarding the capacity of the machines which would impact the liability of duty under the Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2025.

Date: _____

Place: _____

(Signature of Chartered Engineer)

Name: _____

Membership / Registration No.: _____

Address: _____

Mobile No.: _____

Email ID: _____

Instructions for the Chartered Engineer:

- 1. Column 11 (Total Packing Capacity):** This is the **Maximum Rated Speed**. It should be calculated as: (Capacity per track or funnel) \times (Number of tracks or funnel).
- 2. Modifications:** If a machine has been modified to alter its speed or capacity, the certificate must reflect the *current* actual maximum capacity, not just the manufacturer's original specification.